

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/164(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS KALPATRU SUPPLIERS PRIVATE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

ORDER

1. None appears.
2. Last opportunity is given to the Ld. Counsel for the applicant.
3. Ld. Counsel for the applicant does not turn up on the next date of hearing, **failing which, appropriate orders will be passed.**
4. List this matter for arguments on **04.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**